

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD

DA.1444/94

decided on : 6-12-94

Between:

1. B.Nageswara Rao s/o B.Ven.katarao, 41 yrs.
2. K.Parankush s/o Subbarao, 56 yrs.
3. Srihari s/o Lingaiah, 48 yrs.
4. Iylaiah s/o Saya a, 53 yrs.
5. Yadaiah s/o Yellaiah, 47 yrs.
6. Narasimha s/o Somaiah, 48 yrs.
7. B.John s/o Jacob, 50 yrs;
8. Smt.Mallamma w/o Ramaiah, 51 yrs.
9. Narsimha s/o Ramaiah, 43 yrs.
- 10.Kasinath s/o Ramaiah, 56 yrs.
- 11.N.Mallaiah s/o Yellaiah, 43 yrs.
- 12.Narasiah s/o Ramaiah, 47 yrs;
- 13.Rajaiah s/o Eraiah, 47 yrs;
- 14.N.Rajaiah s/o Balaiah, 46 yrs.
- 15.M.Yadagiri s/o Yellaiah, 44 yrs.
- 16.M.Yadagiri s/o Yellaiah, 44 yrs.
- 17.Md.Khaja s/o Idayat Ali, 43 yrs.
- 18.Smt.Laxmi w/o Bhoop Singh, 49 yrs.
- 19.Venkatarajamma w/o Durgaiah, 52 yrs
- 20.Venkatamma w/o Veeraiah, 52 yrs
- 21.E.Ganapathirao s/o Durgaiah, 40 yrs.
- 23.Malliah s/o Komaraiah, 46 yrs;
- 24.Ramulu s/o Pochaiah, 39 yrs.
- 25.B.Venkataswamy s/o Komaraiah, 46 yrs.
- 26.Narasingarao s/o Masaiah, 43 yrs.
- 27.Smt.Narsamma w/o Ellaiah, 43 yrs.
- 28.Fathima w/o Sk.Ibrahim, 46 yrs.
- 29.Susheela w/o Edaiah, 42 yrs.
- 30.Lakshmi w/o Munshiram, 42 yrs;
- 32.Smt.Ahmadbee w/o Sayed Khaja, 49 yrs;
- 33.Bayanna s/o Anandarao, aged 56 yrs;
- 34.S.M.Khan s/o R.Khan, 37 yrs;
- 35.Emavali s/o Hussain Sab, 44 yrs;
- 36.David s/o Joseph, 47 yrs.
- 37.Raghunath s/o Tiwari,
- 39.Narsingarao s/o W/o Raghunath;
40. Mangiram s/o Barkath

--all the applicants working as Khalasis-
Helpers and Khalsis in S.C.Rly Hyderabad
MG Divn. at Secunderabad

--APPLICANTS

1. Union of India represented by General
Manager, S.C.Rly. Secunderabad
2. Divl.Rly.Manager(Meter Gauge)Hyderabad
M.G.Divn.S.C.Rly at Secunderabad
3. The Divl.Engineer(Central),Hyderabad MG
Divn.S.C.Rly/Secunderabad

Con.d--2--

33

6. Accordingly, the OA is dismissed at the admission stage itself. No costs./

(V. Neeladri Rao)
Vice Chairman

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2413/12/CC

To

1. The General Manager, Union of India,
2. The Divisional Railway Manager(MG) S.C.Rly,
Hyderabad Division, at Secunderabad.
3. The Divisional Engineer(Central, Hyderabad MG Division,
at Secunderabad.
4. The Assistant Engineer(Bldgs) MG
S.C.Rly, Hyderabad Division, at Secunderabad.
5. The Inspector
Rail Nilayam,
S.C.Railway, Secunderabad.
6. One copy to Mr.S.S.Kiran Kuamr, Advocate, 12-2-280, Sharon,
Alimnaddabavi, Secunderabad.
7. One copy to Mr.*N.N.V.*
8. One copy to Library, CAT.Hyd.
9. One spare copy.

nvm

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TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR. R. RANGARAJAN : M(ADMIN)

DATED: 1. 12

ORDER/JUDGMENTN:

M.A./R.A/C.A.No.

O.A.No.

1444/94

T.A.No.

(w.p.)

Admitted and Interim

Allowed.

Disposed of with directions.

Dismissed.

Dismissed for default.

Ordered/Rejected

No order as to costs.

Pvm

